

(b) Based on the reduction in customs and excise duty the Government had estimated and hoped that CTV sets of 51 cms may be available for around Rs. 5,000. Some such sets are now being marketed at around Rs. 5,200 exclusive of local taxes.

(c) The fiscal component of the "Measures to Further Accelerate the Rapid Development of Electronics" announced in Parliament on August 18, 1983 was basically directed at reducing the prices of electronic items manufactured in the country. As such it also included various elements relating to TV Receivers; e.g. the customs duty on imported components such as CTV tubes, integrated circuits, resistors, capacitors, etc. has been reduced from 158 per cent to 75 per cent the customs duty on capital equipment needed for manufacture of all electronic products including CTV receivers, has been reduced from 35 per cent to 25 per cent and the excise duty on CTV receivers has been reduced from 25 per cent plus 5 per cent surcharge on sets with a screen size of upto 51 cms to 15 per cent. Cost benefits are also likely to arise from bulk purchase of components particularly Colour T.V. tubes by ETTDC. The prices of CTV sets may reduce further as bulk production and large scale marketing is undertaken by more manufacturers.

**Throwing of bombs into Nirankari Bhavan, Amritsar**

**\*71. SHRI MUKHTIAR SINGH MALIK:**

**SHRI SHANKAR SINH VAGHELA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the *Hindustan Times* of 2nd April, 1984 to the effect that three women and a child had been killed and 31 Nirankaris seriously injured when bombs were thrown into the Nirankari Bhavan in Amritsar on the 1st April, 1984;

(b) whether any inquiry has been made into the matter; and

(c) if so, with what results?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):** (a) Yes, Sir,

(b) and (c) Inquiries made have revealed that some unidentified Sikh Youths threw two hand grenades at a Nirankari congregation in village Chemaba, Rayya Link Road, district Amritsar, at about 4.30 P.M. on 1st April, 1984, resulting in the death of 3 ladies including one girl, and injuries to a number of persons. A case FIR No. 87, dated 1-4-84, u/s 302/307/34 IPC and 4/5 Explosives Act, PS Beas, has been registered.

**श्री एच० एस० मनचन्दा की हत्या के संबंध में गिरफ्तार किये गये व्यक्ति**

**\*72. श्री राम नरेश कुशवाहा :** क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) अकाली नेता श्री हरबंस सिंह मनचन्दा की हाल ही में की गई हत्या के संबंध में अब तक कितने व्यक्तियों को गिरफ्तार किया जा चुका है ;

(ख) उन व्यक्तियों की संख्या कितनी है जिनके विरुद्ध मामले दर्ज किये जा चुके हैं और वास्तविक अपराधियों को पकड़ने के लिए क्या कदम उठाये गये हैं ;

(ग) क्या यह सच है कि इस घटना में "दशमेश रेजीमेंट" नामक संगठन के सदस्य अंतर्ग्रस्त हैं ; यदि हां, तो क्या इस संगठन के सक्रिय व्यक्तियों के विरुद्ध कोई कार्यवाही की गई है ; और

(घ) उन व्यक्तियों की संख्या कितनी है जिनसे पूछताछ की गई है अथवा पूछताछ करने के लिए उनकी खोज की जा रही है ?

गृह मंत्रालय में राज्य मंत्री (श्री पी० वेंकटसुब्बाय्या) : (क) इस मामले में अभी तक कोई गिरफ्तार नहीं किया गया है ।